

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
OLD RED BUILDING, 38, M.G. Marg, CIVIL LINES, ALLAHABAD

Dated: 29/04/2016

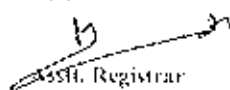
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/ 70153/2016 DB dated 26/2/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(f) of the Central Excise and Salt Act, 1944.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
	E/2006/2006	COMMISSIONER OF CENTRAL EXCISE, GHAZIABAD CGO COMPLEX-II, KAMLA NEHRU NAGAR, GHAZIABAD
		BIJUSHAN STEEL & STRIPS LTD PLOT NO 23, SITE-IV INDUSTRIAL AREA SARIBABAD, GHAZIABAD
		Name and Address of Respondent

Other Appellants and Respondents as per Annexure

Copy To

3 Advocate(s) / Consultant(s) SH RAJESH CHIBBER, ADV
FA-9, KAVI NAGAR
GHAZIABAD

4 Bar Association, CESTAT, ALLAHABAD

5 Director Publications, Customs, Excise, I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishan Pitamah Marg, New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaidhyaram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/52, New Rohak Road, New Delhi-110005

9 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

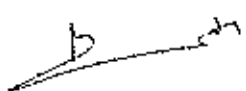
10 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

11 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

12 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 58

13 The ICFAI society, 52, Nagarjuna HBJ Panjagutta Hyderabad-500082

14 C.D.R. 15 Office Copy 16 Guard File


Asstt. Registrar
Regional Bench, Allahabad

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD**

Ex. Appeal No.2000/06

Arising out of O/A No.42-CE/GZB/2006 dated 12.04.2006 passed by
Commr. (Appeals) of Customs & Central Excise, Gaziabad.

For approval and signature:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ASHOK KUMAR ARYA, MEMBER (TECHNICAL)

1. Whether Press Reporters may be allowed to see
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1982? : No
2. Whether it should be released under Rule 27 of the
CESTAT (Procedure) Rules, 1982 for publication
in any authoritative report or not? : Yes
3. Whether His Lordship wishes to see the fair copy
of the Order? : Seen
4. Whether Order is to be circulated to the Departmental
Authorities? : Yes

CC & C.Excise, Ghaziabad

...APPELLANT(S)

VERSUS

M/s Bhushan Steel & Strips Ltd.

RESPONDENT (S)

APPEARANCE

Shri D. K. Deb, Asstt. Commr. (A.R.) for the Department
Shri Rajesh Chibber, Advocate for the Respondent (s)

CORAM:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ASHOK KUMAR ARYA, MEMBER (TECHNICAL)

DATE OF HEARING & PRONOUNCEMENT : 26. 02. 2016

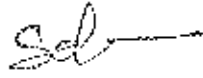
Final ORDER NO. 70153/2016



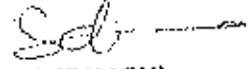
Per Mr. Anil Choudhary :

In view of CBEC Circular dated 17.08.2011, the appeal of Revenue is dismissed, as the disputed amount is below Rs.5.00 lakhs (Rupees five lakhs only), without entering into merits.

(Pronounced in the open Court)



(ASHOK K. ARYA)
MEMBER (TECHNICAL)



(ANIL CHOUDHARY)
MEMBER (JUDICIAL)

प्रमाणित प्रति / Certified True Copy
6.5/6
सहायक पंजीकार / Asstt. Registrar
सीमा शुल्क, सार्वजनिक एवं सेवा कर
अपील अधिकरण / (C.E.S.T.A.T.)
38, एम. जी. मार्ग, अलाहाबाद-211001
38, M. G. MARG, ALLAHABAD-211001

